

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:7031
ANSWERED ON:12.05.2005
INDO ROMANIAN AGREEMENT IN OIL SECTOR
Rao Shri Sambasiva Rayapati

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a high level delegation comprising officials of ONGC, IOC and GAIL had recently discussions with Romanian delegation for cooperation in the oil and gas sector;
- (b) if so, the issues discussed therein;
- (c) whether any agreement has been reached between the two countries; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (d): On 30.3.2005, a Romanian delegation led by the Director General, Ministry of Economic and Commerce, Romania visited India and held discussions with representatives of the Ministry of Petroleum and Natural Gas and the oil sector companies/institutes. Various projects/programmes and the Indian oil companies, which would pursue tie ups with Romanian counter-parts were identified.

The Romanian side was handed over for concurrence the final draft of a Memorandum of Understanding (MOU) for cooperation in the field of oil and natural gas. This MOU is proposed to be signed during the forthcoming visit to Romania of the Minister of Petroleum and Natural Gas.